

- (i) Two Hundred and Eighteenth Report on Need to accede to the Hague Convention on the Civil Aspects of International Child Abduction (1980). [Placed in Library. *See* No. L.T. 276/15/09]
- (j) Two Hundred and Nineteenth Report on Need for Family Law Legislations for Non-resident Indians. [Placed in Library. *See* No. L.T. 277/15/09]
- (k) Two Hundred and Twentieth Report on Need to fix Maximum Chargeable Court-fees in Subordinate Civil Courts. [Placed in Library. *See* No. L.T. 278/15/09]
- (l) Two Hundred and Twenty-first Report on Need for Speedy Justice - Some Suggestions. [Placed in Library. *See* No. L.T. 279/15/09]
- (m) Two Hundred and Twenty-second Report on Need for Justice-dispensation, through ADR, etc. [Placed in Library. *See* No. L.T. 280/15/09]
- (n) Two Hundred and Twenty-third Report on Need for Ameliorating the lot of the Have-nots - Supreme Court's Judgments. [Placed in Library. *See* No. L.T. 281/15/09]

**MoU (2009-10) between Government of India and the Indian
Renewable Energy Development Agency Limited**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF THE STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, I, on behalf of Dr. Farooq Abdullah, lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of New and Renewable Energy) and the Indian Renewable Energy Development Agency Limited (IREDA), for the year 2009-10. [Placed in Library. *See* No. L.T. 130/15/09]

MoU (2009-10) between Government of India and the Hindustan Copper Limited

THE MINISTER OF MINES AND THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Mines) and the Hindustan Copper Limited (HCL), for the year 2009-10. [Placed in Library. *See* No. L.T. 222/15/09]

- I. **Notifications of the Ministry of Corporate Affairs**
- II. **Report on the Working and Administration of the Companies Act, 1956 and the related papers**
- III. **Outcome Budget (2009-10) in respect of the Ministry of Corporate Affairs and the Ministry of Minority Affairs**